

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
IB-736/ND/2020

IN THE MATTER OF:

Seema Goel

Vs.

Elegant Infracon (P) Ltd

...OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 29.1.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant : -

For the OL :

For the RD :

For the Intervener :

ORDER

Matter called. No representation. Matter stands adjourned.

List the matter on 09.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit